

ITEM No.1A (For Judgment)

Court No. 3

SECTION XII

## S U P R E M E C O U R T O F I N D I A

## RECORD OF PROCEEDINGS

Civil Appeal No. 4531 of 2003

Mylapore Club

Appellant (s)

VERSUS

State of Tamil Nadu &amp; Anr.

Respondent (s)

With Civil Appeal Nos. 6385/2003, 6386/2003, 7905/2003, 8853/2003,  
9400/2003, 193/2004, 1231/2004, 1232/2004, 5404/2004, 4458/2004 and  
191/2004

[HEARD BY HON'BLE THE CHIEF JUSTICE, HON'BLE G.P.MATHUR  
AND P.K.BALASUBRAMANYAN, JJ.]

Date : 28/10/2005 These appeals were called on for pronouncement of  
judgment today.

For Appellant (s)

Mr. V.Balachandran, Adv.

Ms. Anjani Aiyagari, Adv.

Mr. K.K.Mani, Adv.

Mr. K.R.Nambiar, Adv.

Mr. S.Ravi Shankar, Adv.

Mr. R.Nedumaran, Adv.

Mr. K.V.Vijayakumar, Adv.

Mr. P.Narasimhan, Adv.

Mr. R.N.Keshwani, Adv.

Mr. L.K.Pandey, Adv.

For Respondent (s)

Mr. R.Ayyam Perumal, Adv.

2

Mr. K.Ram Kumar, Adv.

Mr. Subramonium Prasad, Adv.

Mr. A.T.M.Sampath, Adv.

Mr. S.Srinivasan, Adv.

Mr. S.Aravindh, Adv.

Mr. V.Ramasubramanian, Adv.

Mr. K.R.Sasiprabhu, Adv.

Mr. K.Ram Kumar, Adv.

Mr. Pramod Dayal, Adv.

Mr. V.Balachandran, Adv.

#### RECORD OF PROCEEDINGS

Hon'ble Mr. Justice P.K.Balasubramanyan sitting in Court No. 3 pronounced the judgment

of the Bench comprising Hon'ble the Chief Justice, Hon'ble Mr. Justice G.P.Mathur and Hon'ble Mr.

Justice P.K.Balasubramanyan.

The appeals are dismissed for the reasons recorded in the signed Judgment. There wi

ll be no

order as to costs.

Anita

(Jasbir Singh)

Court Master

(Signed Reportable judgment is placed on the file.)